

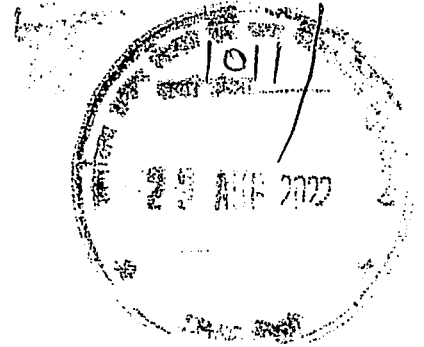
HIGH COURT OF DELHI AT NEW DELHI
(ORIGINAL SIDE)

NO. 11891-1 /DHC (OS)/2022

Dated 18th August, 2022
20

To

- ✓ 1. The District & Sessions Judge
Central District, Tis Hazari Courts, Delhi
2. The District & Sessions Judge
West District, Tis Hazari Courts, Delhi
3. The District & Sessions Judge
South-West District, Dwarka Courts, Delhi
4. The District & Sessions Judge
South East District, Saket Courts, Delhi
5. The District & Sessions Judge
South District, Saket Courts, Delhi
6. The District & Sessions Judge
East District, Karkardooma Courts, Delhi
7. The District & Sessions Judge
Shahdara District, Karkardooma Courts, Delhi
8. The District & Sessions Judge
North East District, Karkardooma Courts, Delhi
9. The District & Sessions Judge
New Delhi District, Patiala House Courts, Delhi
10. The District & Sessions Judge
North West District, Rohini Courts, Delhi
11. The District & Sessions Judge
North District, Rohini Courts, Delhi
12. The District & Sessions Judge
Rouse Avenue Courts, New Delhi



Re: Documents lying under objection at the filing counter of the Original Side till 31st December, 2019.

Sir,

I am directed to forward herewith an urgent Notice on the above subject and to request you to kindly give it wide publicity for the information of lawyers and litigants and also have it displayed on the notice boards and website of your Courts.

Yours faithfully,

Registrar (Original)

filing section

Encl: as above

P. D. S. J. (H.C.)
22/08/22

232
2/1/22

HIGH COURT OF DELHI AT NEW DELHI
(ORIGINAL SIDE)

URGENT NOTICE

Dated: 18th August, 2022

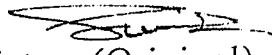
Re: Documents lying under objection at the filing counter of the Original Side till 31st December, 2019.

It is circulated for information of all concerned Advocates/Litigants that a large number of IAs, Process Fees, Replies, Written Statements, Counter-Affidavits, Rejoinders, Vakalatnamas etc. filed/re-filed at the Filing Counter of Original Side of this Court have been lying under objections for a long time, the particulars of which are available at the Filing Counter (Original Side) as well as on the website of this Court.

All the Advocates/litigants may collect their respective documents from the Filing Counter (Original side) on all working days latest by 15th September, 2022. It is also informed that in the event of their failure to collect, the same shall be weeded out immediately thereafter without any further notice.

By order




Registrar (Original)

1121/comp
26/08/22

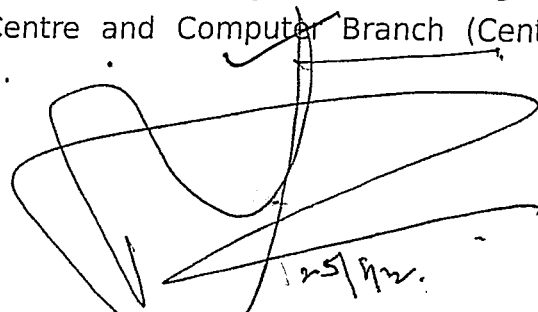
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):DELHI

No. 62447-452/B&F©/2022 Dated, Delhi the 25/08/22

Sub. : Documents lying under objection at the filing counter of the Original Side till 31st December, 2019.

Copy forwarded for information and necessary action to :-

1. The Officer In-Charges, Judicial Branch (Central) and General Branch (Central), Tis Hazari Courts, Delhi.
2. The administrative Civil Judge (Central), Tis Hazari Courts, Delhi.
3. The Sr. AO(J)/ AO(J)/ Branch Incharge, Care Taking Branch (Central), Facilitation Centre and Computer Branch (Central), Tis Hazari Courts, Delhi.



(Pawan Kumar Jain)

District Judge (Commercial - 03)/
Officer In-charge, Bail & Filing (Central)
For Principal District & Sessions Judge (HQs):Delhi

25/8/22

